

21<sup>st</sup> July, 2004

**Notification No. 88/2004 - Customs (N.T)**

In exercise of the powers conferred by sub-section (1) of section 4 of the Customs Act, 1962 (52 of 1962), the Board hereby appoints the Commissioner of Customs (Export), Jawahar Customs House, Nhava Sheva, to act in each of the matters specified in columns (2) and (3) of the Table below as officer specified in corresponding entry in column (4) of the said Table for the purpose of adjudication of the matters relating to the Show Cause Notices issued by Additional Director General, Directorate of Revenue Intelligence, Zonal Unit, Mumbai in the matters so specified, namely : -

**TABLE**

<b>Sl. No.</b>	<b>File No. and Date</b>	<b>Name of the Party</b>	<b>Designation of Officer</b>
<b>(1)</b>	<b>(2)</b>	<b>(3)</b>	<b>(4)</b>
1.	DRI/BZU/F/10/2000/Koyna-and Precision, dated the 19 <sup>th</sup> July, 2002.	M/s Koyna glass works Pvt. Ltd and M/s Precision Shears and Knives Pvt. Ltd, all located at 2-C, Lawrence and Mayo House, 276, Dr. D. N. Road, Mumbai - 400001.	Commissioner of Customs (Adjudication), Mumbai
2.	DRI/BZU/ F/10/2000/NEPL-and -NIPL/ 6300 TO 6311 and 6599 to 6601, dated the 30 <sup>th</sup> September, 2002.	M/s Nagindas Investments Pvt.Ltd and M/s NIP Exports, all located at 615, Raheja Chambers, 213, Nariman Point, Mumbai - 400021.	Commissioner of Customs (Export Promotion), New Customs House, Ballard Estate, Mumbai.
3.	DRI/BZU/ F/10/2000/CLASSIC EXPORTS, dated the 30 <sup>th</sup> October, 2002.	M/s Classic Exports Imports, 615, Raheja Chambers, 213, Nariman point, Mumbai - 400021.	Commissioner of Customs, Jawaharlal Nehru Customs House, Nhava Sheva.
4.	DRI/BZU/F/10/2000/ESVEE/7438 to 7451, dated the 29 <sup>th</sup> November, 2002.	M/s Esvee Exports, 315/352, Prospect Chambers, D. N. Road, Mumbai.	Commissioner of Customs (Export Promotion), Jawaharlal Nehru Customs House, Nhava Sheva.
5.	DRI/BZU/ F/10/2000/ Minal/8020 to 8033, dated the 31 <sup>st</sup> December, 2002.	M/s Minal Exports, 5/B, Shivam CHS Ltd., 185A, S.V. Road, Vile Parle (West), Mumbai - 400056 .	Commissioner of Customs (Export Promotion), Jawaharlal Nehru Customs House, Nhava Sheva.

6.	DRI/BZU/F/10/2000/Anmol, dated the 7 <sup>th</sup> August, 2003.	M/s Anmol Exports, A-801, Fairdeal House, Swastik Char Rasta, Navrangpura, Ahmedabad- 380009.	Commissioner of Customs (Export), Jawaharlal Nehru Customs House, Nhava Sheva.
7.	DRI/BZU/F/10/2000/Mahavir/8186 to 8201, dated the 16 <sup>th</sup> October, 2003.	M/s Mahavir Exports, 146, Dr. Vidas Street, 2 <sup>nd</sup> floor, Room No. 20, Kalbadevi, Mumbai- 400002.	Commissioner of Customs (Export), Air Cargo Complex, Mumbai.
8.	DRI/BZU/F/10/2000/World Trade Links/ 8874 to 8887, dated the 18 <sup>th</sup> November, 2003.	M/s World Trade Links Exports, 308, Steel Centre, Sant Tukaram Road, Mumbai.	Commissioner of Customs (Export), Jawaharlal Nehru Customs House, Nhava Sheva.
9.	DRI/BZU/F/10/2000/Megatop/9626 to 9640, dated the 23 <sup>rd</sup> December, 2003.	M/s Megatop Impex, A/12, 204- Veena Nagar, LBS Marg, Opp Gabriel, Mulund (W), Mumbai - 400080.	Commissioner of Customs (Export), Jawaharlal Nehru Customs House, Nhava Sheva.
10.	DRI/NS/INF-02/99, dated the 28 <sup>th</sup> June, 2002.	M/s Prefect Impex, B - I, Golden Vally, Bldg. No. 4, Kalina, Mumbai - 400098, Maharashtra. Also at Room No. 4, Kapadwala building, Chakala Cross Lane, Masjid Bunder, Mumbai - 400003.	Commissioner of Customs (Adjudication), New Customs House, Ballard Estate, Mumbai.
11.	DRI/NS/INF-02/99, dated the 30 <sup>th</sup> January, 2003.	M/s Geetanjali Exports, 5/B, Shivam CHS Ltd., 185A, S. V. Road, Vile Parle (West), Mumbai 400056.	Commissioner of Customs (Export), Jawaharlal Nehru Customs House, Nhava Sheva.
12.	DRI/NS/INF-02/99/152 to 163, dated the 17 <sup>th</sup> April, 2003.	M/s Sita Commercial, Flat No. 16, Radha Kunj, Juhu Church Road, Mumbai - 49.	Commissioner of Customs (Export), Jawaharlal Nehru Customs House, Nhava Sheva.

F.NO.437/1/97-CUS.IV(Pt-II)

D.S.Garbyal

Under Secretary to the Government of India